

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-757(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2018.**

**NAME OF THE COMPANY: M/s. Standard Strips India Pvt. Ltd. V/s. M/s.
Chempharm Industries India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None
None

ORDER

This matter has been disposed of vide order dated 14.09.2018. File be
restored to the record room.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Dilshad)